

GOVERNMENT OF INDIA
MINISTRY OF MINES
RAJYA SABHA
UNSTARRED QUESTION NO. 1238
ANSWERED ON 10.03.2025

MINES CLOSED IN KARNATAKA

1238 SHRI G.C. CHANDRASHEKHAR:

Will the Minister of Mines be pleased to state:

- (a) the number of mines closed down in the State of Karnataka due to Judicial Intervention of Supreme Court of India during the last five years;
- (b) the reasons cited by the Supreme Court to order closure of such mines; and
- (c) the details of measures proposed by the Centre to avoid such closure of mines, if any?

ANSWER

THE MINISTER OF COAL AND MINES
(SHRI G. KISHAN REDDY)

(a): As per the information provided by the Government of Karnataka, no mines have been closed down in the State of Karnataka due to Judicial Intervention of Supreme Court of India during the last five years.

(b) & (c): In view of (a) above, question does not arise.
